

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 07.12.2021 (TUESDAY)**

**COURT –IV (VIRTUAL MODE)**

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App (AT) (Ins) No. 885 of 2020  <b>(PH)</b>	Varrsana Ispat Ltd.-in Liquidation (through Anil Goel Liquidator) Vs. Varrsana Employee Welfare Association & Ors.	Nipun Gautam	Akshat Singh-R1 O.P. Gaggar-R2 Aarti Singh-R3,4 & 5 Sanjib Das-R6 Shilpa Thakur-R7 Shaunak Mitra-R8

### **After the above**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Hearing**

<b>2.</b>	Competition App. (AT) No. 19 of 2017  <b>(PH)</b>	Meru Travels Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors.  <b>With</b>	Sonal Jain	Nisha Kaur Uberoi- R1 Gautam Chawla- R2
<b>3.</b>	Competition App. (AT) No. 20 of 2017  <b>(PH)</b>	Fast Track Call Cab Pvt. Ltd. Vs. Competition Commission of India & Ors.	Sonal Jain	Nisha Kaur Uberoi- R1 Gautam Chawla- R2

### **For Directions**

<b>4.</b>	Comp. App. (AT) No. 35 of 2020	Nitin Rekhan Vs. MP Promoters Pvt. Ltd.	Manish Kaushik	
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**By order of Hon'ble Chairperson**

**-sd/-  
Registrar**